

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 1073
TO BE ANSWERED ON THE 08th DECEMBER, 2023**

NATIONAL MEDICAL COMMISSION

1073. SHRI DEEPAK BAIJ :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the steps taken/proposed to be taken by the National Medical Commission (NMC) for completion of education of medical students returned to the country due to the Ukraine conflict;
- (b) the number of medical students returned to the country post Ukraine conflict provided with assistance for education;
- (c) the details of the policy adopted for completion of the education of such students along with the reason for Indian students going abroad to seek medical education;
- (d) whether the Government has taken steps to resolve such issues along with ascertaining the reasons and impact on education of such medical students in the country itself; and
- (e) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): Considering the hardships faced by medical students who returned to the country due to the war in Ukraine, the National Medical Commission (NMC) has devised a scheme with following provisions:

- (i) Indian students who were in the last year of their undergraduate medicine course and have subsequently completed their studies and granted certificate of completion of course/degree on or before 30th June, 2022, are permitted to appear in Foreign Medical Graduate (FMG) Examination.
- (ii) After qualifying the FMG examination, such foreign medical graduates are required to undergo Compulsory Rotating Medical Internship (CRMI) for a period of two years enabling them for registration.

(iii) The NMC has conveyed No-objection to the Academic Mobility Program offered by Ukraine i.e. temporary relocation (for the period of conflict) to other universities. Under this relaxation, the FMGs returning from Ukraine are allowed to avail one time opportunity to complete their remaining medical course. The Degree may however be awarded by the University where they shall migrate. Vide Notice dated 22.11.2023, the NMC has extended the relaxation to such students for the period of 3 months.

Further, as per Ministry of External Affairs, 5,715 Indian students are enrolled in Ukrainian universities in semester starting September 2023. Among them, 2,510 students are currently in Ukraine studying in offline mode, 2,952 students are studying in online mode and 242 students are studying in third countries under academic mobility programme.

Moreover, in order to increase the opportunities for Medical Education in India, the government has increased number of medical colleges and MBBS seats. Under the Centrally Sponsored Scheme (CSS) for establishment of new medical colleges by upgrading district/ referral hospital, 157 new medical colleges have been approved, out of which 108 are already functional. There is an increase of 82% in Medical Colleges from 387 before 2014 to 706 as of now. The MBBS seats are increased to 112% from 51,348 before 2014 to 1,08,940 as of now and PG seats have been increased to 127% from 31,185 before 2014 to 70,674 as of now.
